O.A. No. 75/92 C.W. O.A. 493/92, 342/91, 328/92, 11/94, 208/94, O.A. 808/93, 9/96, 704/94, 543/94, 565/94.

12.5.99.

Hon'ble Mr. D.C. Verma, J.M. Hon'ble Mr. A.K. Misra, A.M.

Sri. R. Pandey, brief holder of Sri. N.N. Jaiswal, for applicant. in O.A.75/92. Sri. A.K. Chaturvadi, for respondents. None present in other O.A.'s.

On 17.1.94 the applicant moved an application for amendment to which respondents filed objection by filing M.P.1208/98. R.A. thereto has been filed by the applicant vide M.P.1356/98.

By the amendment application the applicant has prayed for quashing of 8 (Eight) promotions orders issued on various dates in the year's 92.93.94 without making effected persons as party in the O.A.. The learned cousmel for the applicant seeks time to seek instructions.

List M.P.4438/97 and M.P.1805/98 for orders on 11.8.99.

A.M.

J.M.

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14.3.2001

HON'BLE SMT. LAKSHMI SWAMINATHAN, VC (J) HON'BLE MR. A.K. MISRA, AM

The President of the Bar Association of CAT, Lucknow Bench along with other members have prayed that as they are on, day s token strike, the cases listed for today may be adjourned.

The cases listed for today i.e. on 14.3.2001 will remain on board.

MEMBER (A)

VICE CHAIRMAN (J

HLS/-